

**GOVERNMENT OF INDIA**  
**MINISTRY OF MINORITY AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION No. 3310**  
**TO BE ANSWERED ON 22.03.2017**

**Fund for MSDP**

**3310 SHRI BADRUDDIN AJMAL:**  
**KUMARI SUSHMITA DEV :**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the funds allocated for implementation of Multi-Sectoral Development Programme (MSDP) for development of Minority Concentration areas during the last three years, year-wise including for Assam;
- (b) whether the Government is aware of large scale collapse in implementing of this MSDP by some States and if so, the details thereof;
- (c) whether the Government has taken any steps to ensure proper utilisation of fund;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) The details of funds released to States/UTs including the State of Assam during last three years is at annexure.
- (b) to (e) Under the programme, the Block Level Committee are responsible for preparation of the plan at the block level. This Committee then recommends the plan to the District Level Committee constituted under the Prime Minister's New 15 Point Programme. For Towns/Cities, the proposal of the projects are prepared by the local body and submitted to the District Level Committee. The District Level Committee scrutinizes the plan proposals and recommends it to the State Level Committee for the Prime Ministers' New 15 Point Programme. Empowered Committee under MsDP under the Chairmanship of Secretary, Ministry of Minority Affairs, at the Centre approves the overall plan. Further, to ensure the proper utilization of funds, there is robust mechanism for regular and routine monitoring of the projects sanctioned under MsDP. The Block Level Committee (BLC) for MsDP monitors the implementation of MsDP at the block level. The District Level Committees and State Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme, are the Oversight Committees at the District and State levels respectively to monitor the progress of implementation of MsDP. Besides that the State Governments/UT Administrations also submit quarterly progress reports on the implementation of MsDP to this Ministry. The Empowered Committee at the Centre under the chairmanship of Secretary, Ministry of Minority Affairs, also serves as the Oversight Committee to monitor the progress of implementation of MsDP. The progress of implementation of the programme is also monitored/ reviewed by this Ministry with the States/UTs through meetings as well as visits of officials.

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## ANNEXURE

Annexure referred in reply to part(a) of Lok Sabha Unstarred Question No. 3310 for 22.03.2017 asked by Shri Badruddin Ajmal and Kumari Sushmita Dev regarding funds for MsDP

S.No.	State	2013-14	2014-15	2015-16
Rs. in lakh				
1	Uttar Pradesh	26074.61	13204.81	32468.00
2	West Bengal	35675.52	37590.75	20768.00
3	Assam	3137.52	1111.98	19862.27
4	Bihar	5661.36	9808.29	4499.36
5	Manipur	2582.23	405.44	3815.20
6	Haryana	1905.17	0.00	1210.65
7	Jharkhand	2283.19	598.63	962.90
8	Uttrakhand	1080.12	2293.18	2521.12
9	Maharashtra	322.24	329.86	3268.20
10	Karnataka	1163.05	1635.04	3769.27
11	Andaman & Nicobar Island	41.30	22.22	41.34
12	Odisha	1561.32	198.75	1405.00
13	Meghalaya	293.86	534.69	676.15
14	Kerala	1014.87	213.84	2021.55
15	Mizoram	1030.81		422.19
16	Jammu & Kashmir	323.36	0.00	480.00
17	Delhi	352.17	120.45	113.81
18	Madhya Pradesh	346.54		446.84
19	Sikkim	287.20	618.60	498.54
20	Arunachal Pradesh	4182.76	329.47	4330.14
21	Andhra Pradesh	899.45	1748.72	
22	Telangana	756.57	271.79	1079.36
23	Tripura	1722.78	3124.13	3685.27
24	Punjab	1085.81	0.00	1050.00
25	Rajasthan	533.19	2625.95	2639.36
26	Gujarat	0.00	0.00	0.00
27	Chattisgarh	1004.74	0.00	0.00